

DIVISION BENCH
COURT - I

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/259(KB)2023
IA(COMPANIES.ACT)/54(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	GOPAL PRASAD SAHU VS RANCHI CLUB LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) SEC 241 (2)

Appearances (via video conferencing/physically)

Ms.Manju Bhuteria, Adv.] For Respondents
Mr.Dwaipajan Basu Mallick,Adv.]
Ms.Monica Jaiswal,Adv.]
Ms.Tanvi Luhariwala, Adv.]
Mr.T.Das,Adv.]

ORDER

1. None appears for the petitioner. Ld.Counsel for the Respondent present.
2. Post the matter on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ